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NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

Co. Appeal No. 43/59/NCLT/AHM/2017


Coram: Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2018**

Name of the Company: Smt. Abha Goenka & Ors
V/s.
CTM Syntex (India) Ltd & ors.

Section of the Companies Act: Section 59 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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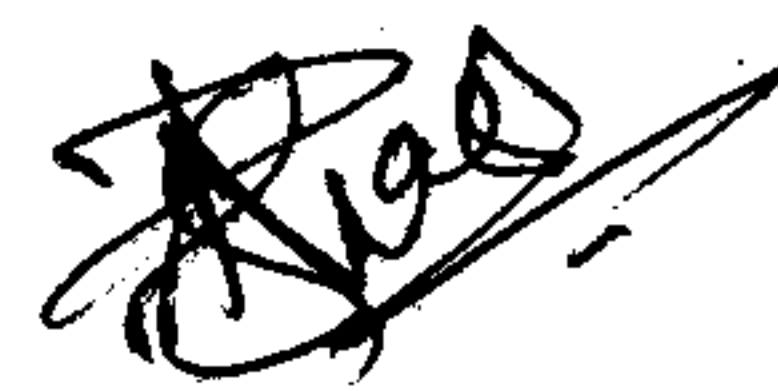
1.	NAVIN PAHWA	SR. ADV	Respondent	
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2.	RITU SHAH FOR THAKKAR AND PAHWA	ADV.		
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CS Palak Shastri
on behalf of
Shilpi Thapar &
Ass.

CS

Applicant



ORDER


Learned PCS Ms. Palak Shastri i/b Learned PCS Ms. Shilpi Thapar present for Appellant. Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Ritu Shah present for Respondents.

Respondent filed reply affidavit.

Rejoinder filed by Petitioner.

At request of learned Counsel for Respondent.

List the matter on 12.02.2018.


MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 17th day of January, 2018.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL